

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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LOK SABHA

UNSTARRED QUESTION NO.1173

TO BE ANSWERED ON SATURDAY THE 19<sup>TH</sup> SEPTEMBER, 2020  
BHADRAPADA 28, 1942 (SAKA)

INCLUSION OF BIDI UNDER DEMERIT GOODS

1173. SHRI HEMANT SRIRAM PATIL:  
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:  
SHRI UNMESH BHAIYYASAHEB PATIL:  
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal to include bidi under the list of demerit goods;
- (b) if not, the reasons for not including bidi under the list of demerit goods, when it is equally harmful as other tobacco products;
- (c) the total amount of tax collected from all types of tobacco products in the last financial year;
- (d) the steps taken by the Government to impose additional cess on tobacco products to decrease their consumption; and
- (e) the details of the GST due to various states of the country particularly Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ANURAG SINGH THAKUR)

**(a) and (b):** Bidi attracts GST at highest rate of 28% just as other tobacco products. At present it does not attract compensation cess.

**(c):** the total amount of tax/duty collected from suppliers/manufacturers of tobacco products in the last financial year is as under:

(in Rs Crore)

Levy	2019-20
GST	53540
Excise duty including NCCD	1610

Source: GSTN, DG Systems

**(d):** NCCD on tobacco products was increased in Budget 2020-21.

**(e):** GST including Compensation Cess paid by suppliers engaged in supply of tobacco products in Maharashtra is estimated to be Rs 5035 Crores in 2019-20.

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